

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)**

LOK SABHA

**STARRED QUESTION NO. *36
TO BE ANSWER ON 18.07.2017**

Financial Assistance to Rehabilitation Centres

***36. SHRIMATI KAMLA DEVI PAATLE:**
Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government is providing financial assistance to rehabilitation centres for the welfare of differently abled persons in the country;
- (b) if so, the quantum of financial assistance provided to various State Governments including Chhattisgarh during each of the last three years;
- (c) whether the Union Government also provides financial assistance to check consumption of liquor and narcotics and if so, the details thereof;
- (d) whether various State Governments have submitted proposals seeking Central grant for the said purpose; and
- (e) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

- (a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 36 for 18.07.2017 asked by Shrimati Kamla Devi Paatile regarding Financial Assistance to Rehabilitation Centres.

(a) & (b) Yes, Madam. The Ministry is implementing a central sector scheme called Deendayal Disabled Rehabilitation Scheme (DDRS) under which grants in aid is provided to Non Governmental Organizations (NGOs) for running any of the prescribed model projects under the Scheme relating to rehabilitation/empowerment of persons with disabilities. A statement indicating State-wise Grants-in-Aid released to Non Governmental Organizations (NGOs) including to the State of Chhattisgarh under DDRS is at Annexure-I.

The District Disability Rehabilitation Centres are set up in the approved districts of the country for providing comprehensive rehabilitation services to persons with disabilities at the grass root level under the Plan Scheme, "Scheme for the implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act 1995" (SIPDA). A statement indicating State wise Grant-in-Aid released to DDRCs including in the State of Chhattisgarh is at Annexure-II.

(c) The Ministry implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services". Under this scheme, financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc., inter-alia, for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). The main objectives of the Scheme are as follows:

- i. To create awareness and educate people about the ill-effects of alcoholism and substance abuse on the individual, the family, the workplace and society at large;
- ii. To provide for the whole range of community based services for the identification, motivation, counseling, de-addiction, after care and rehabilitation for Whole Person Recovery (WPR) of addicts to make a person drug free, crime free and gainfully employed.
- iii. To alleviate the consequences of drug and alcohol dependence amongst the individual, the family and society at large;

(d) & (e) A Statement indicating proposals received through the State Governments/Union Territory Administrations during the last three years is at Annexure III. The number of projects assisted and grant in aid released to the organizations under the above scheme is at Annexure IV.

Statement referred to in reply to part a & b of the Lok Sabha Starred Question No. 36 for answer on 18.7.2017

(Amount Rupees in Lakhs)

S.No.	Name of the State	2014-15	2015-16	2016-17
		Amount	Amount	Amount
1	Andhra Pradesh	937.24	826.83	763.14
2	Arunachal Pradesh	0	6.74	9.64
3	Assam	156.81	88.92	94.01
4	Bihar	55.2	62.03	25.16
5	Chattisgarh	32.88	47.49	17.51
6	Delhi	77.62	197.81	82.16
7	Goa	10.09	8.87	4.89
8	Gujarat	63.45	47.24	32.2
9	Haryana	121.77	117.94	116.24
10	Himachal Pradesh	8.79	20.53	24.16
11	Jammu & Kashmir	19.46	9.58	3.25
12	Jharkhand	7.3	2.45	0.94
13	Karnataka	102.82	77.52	96.73
14	Kerala	567.05	362.25	446.16
15	Madhya Pradesh	135.14	132.69	99.75
16	Maharashtra	250.45	141.47	221.47
17	Manipur	225.11	284.38	270.91
18	Meghalaya	36.61	45.86	65.16
19	Mizoram	23.93	11.25	7.38
20	Nagaland	0	0.41	0
21	Odisha	363.29	445.1	329.31
22	Pondicherry	7.18	14.83	7.16
23	Punjab	119	46.23	68.95
24	Rajasthan	101.66	139.18	136.12
25	Tamil Nadu	68.89	234.29	98.77
26	Tripura	8.44	1	12.09
27	Uttar Pradesh	463.42	550.16	376.19
28	Uttrakhand	50.88	41.47	28.01
29	West Bengal	143.43	304.34	361.66
30	Telangana	850.13	750.13	700.88
	Total	5008.04	5018.99	4500.00

Annexure II

**Statement referred to in reply to part a & b of the Lok Sabha Starred
Question No. 36 for answer on 18.7.2017**

(In Rupees)

Sl.No.	DDRC in the District	2014-15	2015-16	2016-17
ANDHRA PRADESH				
1.	East Godavari	6,70,962	-	5,90,290
2.	Vizianagram	3,41,295	-	3,42,000
ARUNACHAL PRADESH				
3.	Tawang	-	5,16,690	3,87,190
ASSAM				
4.	Jorhat	6,10,020	-	3,87,091
5.	Lakhimpur	-	7,77,471	17,64,160
6.	Golaghat	-	4,69,025	886500
7.	Tezpur	-	7,10,919	-
8.	Cachar	-	18,82,000	-
BIHAR				
9.	West Champaran	-	-	1,71,796
10.	Aurangabad	5,51,315	-	-
11.	Muzaffarpur	-	99,600	-
12.	Purnia	-	-	3,27,626
GUJARAT				
13.	Vadodara	-	-	2,07,587
14.	Nadiad	2,10,689	-	-
15.	Ahmedabad	-	5,90,098	-
HIMACHAL PRADESH				
16.	Kullu	-	-	17,20,000
17.	Bilaspur	-	-	17,20,000
JAMMU & KASHMIR				
18.	Doda	4,91,781	4,26,514	-
19.	Kupwara	-	18,82,000	-
20.	Udhampur	-	-	3,75,000
MADHYA PRADESH				
21.	Jabalpur	8,45,551	6,74,731	1,30,107
22.	Chhindwara	12,87,350	-	-
23.	Guna	69,405	-	-
24.	Shivpuri	5,82,352	3,31,068	3,80,418
25.	Rewa	-	-	5,89,511
26.	Jhabua	-	88,077	4,25,520
27.	Balaghat	5,06,926	-	8,00,273
28.	Gwalior	-	4,59,580	3,76,047
29.	Damoh	-	2,58,720	2,57,850
30.	Rajgarh (Biora)	27,340	9,05,360	-
31.	Mandsaur	-	41,108	3,55,115
32.	Neemuch (Javad)	-	3,68,347	1,80,900
Sl.No.	DDRC in the District	2014-15	2015-16	2016-17
33.	Dewas	-	2,10,423	1,69,606
34.	Ujjain	-	7,78,220	2,33,397
35.	Shajapur	-	16,97,200	-
36.	Sehore	-	-	2,62,383
MAHARASHTRA				
37.	Gondia	-	-	3,89,658
38.	Amravati	9,18,000	-	8,33,922
39.	Nagpur	-	-	1,93,300
40.	Buldana	-	6,27,196	3,01,403
41.	Latur	6,75,022	-	-

42.	Aurangabad	9,82,017	6,65,386	-
43.	Hingoli	17,20,000	-	-
MANIPUR				
44.	Churachandpur	4,08,800	-	-
45.	Imphal West	18,82,000	-	5,30,200
MEGHALAYA				
46.	Tura (West Garo Hills)	-	7,00,000	-
47.	West Khasi Hills	18,82,000	-	-
ODISHA				
48.	Nabrangpur	-	-	2,94,204
49.	Phulbani	-	-	2,21,940
50.	Mayurbhanj	-	-	3,86,100
PUNJAB				
51.	Bhatinda	-	5,90,173	-
52.	Sangrur	-	3,22,425	4,73,595
RAJASTHAN				
53.	Jalore	3,01,656	-	2,59,084
54.	Tonk	-	2,41,269	-
55.	Jodhpur	4,79,846	-	-
56.	Udaipur	-	-	3,32,100
TRIPURA				
57.	North Tripura	11,02,861	8,44,510	5,07,565
TELANGANA				
58.	Medak	17,20,000	-	-
UTTAR PRADESH				
59.	Rai Bareilly	-	4,73,161	1,82,585
60.	Deoria	-	-	6,00,117
61.	Moradabad	4,26,580	-	2,00,487
62.	Rampur	5,08,680	6,27,288	6,74,593
63.	Basti	-	7,10,830	-
64.	Budaun	-	1,66,512	4,43,603
65.	Unnao	-	5,54,547	4,70,336
66.	Kushinagar	-	-	98,515
Sl.No.	DDRC in the District	2014-15	2015-16	2016-17
67.	Pilibhit	2,15,058	5,52,262	2,19,240
68.	Gorakhpur	4,00,564	8,27,961	169,854
69.	Ballia	-	-	6,97,125
70.	Mau	-	4,11,445	-
71.	Barabanki	-	17,20,000	-
72.	Jhansi	-	17,20,000	-
73.	Bahraich	-	17,20,000	-
74.	Bareilly	12,90,000	-	4,41,651
75.	Kanpur Dehat	12,10,000	-	-
76.	Varanasi	-	-	17,20,000
UTTARAKHAND				
77.	Haridwar (Roorke)	5,42,820	4,23,300	4,23,300
78.	Tehri Garwal	3,72,283	-	-
WEST BENGAL				
79.	Malda	1,61,465	8,56,500	2,76,575
80.	Jalpaiguri	-	3,93,262	-
81.	Hooghly	17,20,000	-	-
PUDUCHERRY				
82.	Karaikal	-	-	1,07,961
TOTAL		2,51,14,638	2,83,15,178	2,48,65,940

**Statement referred to in reply to part d & e of the Lok Sabha Starred
Question No. 36 for answer on 18.7.2017**

S.No.	State	2014-15		2015-16		2016-17	
		New Received	Ongoing	New Received	Ongoing	New Received	Ongoing
1	Andhra Pr.	04	09	02	09	00	06
2	Bihar	00	09	01	08	00	09
3	Chhattisgarh	00	02	00	02	00	00
4	Gujarat	14	08	29	08	21	09
5	Haryana	02	10	05	09	04	07
6	Himachal Pr.	02	02	01	01	04	02
7	Jammu & Kr.	00	01	00	01	00	01
8	Jharkhand	00	00	01	00	00	00
9	Karnataka	01	33	01	23	01	26
10	Kerala	00	23	01	22	01	22
11	Madhya Pr.	01	12	02	11	11	15
12	Maharashtra	22	53	29	57	27	63
13	Orissa	02	32	01	33	14	31
14	Punjab	31	10	05	21	02	22
15	Rajasthan	04	16	00	12	03	12
16	Tamil Nadu	03	23	02	25	01	24
17	Telangana	03	05	03	06	02	06
18	Uttar Pradesh	01	16	01	19	05	07
19	Uttarakhand	00	00	00	04	00	04
20	West Bengal	04	12	02	12	02	07
21	Delhi	01	06	02	07	03	08
22	Puducherry	02	00	02	00	01	02
23	Daman & Diu	00	00	00	00	02	00
24	Assam	08	11	18	16	20	16
25	Manipur	13	20	14	20	05	19
26	Meghalaya	00	02	00	02	00	02
27	Mizoram	02	10	03	10	02	10
28	Nagaland	00	04	02	06	01	06
29	Sikkim	02	01	02	01	02	01
	Total	122	330	129	345	134	337

Annexure IV

Statement referred to in reply to part d & e of the Lok Sabha Starred Question No. 36 for answer on 18.7.2017

(Amount Rupees. in Lacs)

Sl. No	Name of the State/ UT	No. of projects assisted	2014-15		2015-16		2016-17	
			Amount Released	No. of projects assisted	Amount Released	No. of projects assisted	Amount Released	No. of projects assisted
1	Andhra Pradesh	7	60.42	11	68.13	11	152.89	
2	Bihar	8	67.00	12	77.16	11	140.80	
3	Chhattisgarh	2	30.64	2	16.67	2	13.64	
4	Gujarat	7	36.00	4	26.13	12	113.21	
5	Haryana	7	35.31	12	85.31	10	85.31	
6	Himachal Pradesh	3	23.95	2	24.96	3	32.75	
7	Jammu & Kashmir	1	23.00	1	4.97	1	20.04	
8	Jharkhand	1	8.50	0	0.00	1	3.90	
9	Karnataka	28	227.38	33	265.87	30	393.76	
10	Kerala	21	215.91	20	162.84	34	377.71	
11	Madhya Pradesh	13	116.00	12	146.12	13	143.19	
12	Maharashtra	43	378.85	87	707.78	63	625.67	
13	Odisha	26	227.50	48	386.18	44	569.25	
14	Punjab	8	53.00	34	169.89	8	76.12	
15	Rajasthan	9	84.33	17	176.38	13	127.49	
16	Tamil Nadu	24	203.00	31	234.64	36	411.95	
17	Telangana	5	38.65	7	29.80	9	101.44	
18	Uttar Pradesh	20	194.00	21	130.05	30	296.45	
19	Uttarakhand	2	17.00	3	21.08	4	30.53	
20	West Bengal	10	92.56	13	87.23	16	146.45	
21	Delhi	6	360.32	8	206.78	18	190.97	
22	Puducherry	0	0	1	1.35	1	2.02	
23	Assam	16	183.53	10	98.79	20	145.26	
24	Manipur	17	292.31	18	313.71	21	276.04	
25	Meghalaya	1	4.8	1	6.87	0	0	
26	Mizoram	4	51.22	8	116.54	11	139.07	
27	Nagaland	5	38.87	4	40.46	7	46.39	
28	Sikkim	1	9.95	1	9.31	1	7.77	
	Total	295	3074.00	421	3615.00	430	4670.07	